OFFICE MEMORANDUM

New Delhi dated 29.11.2012

Subject: Mid-career Training Programme for JAG/JAG(NFSG) level officers of ICLS during 2nd week of December, 2012

The undersigned is directed to refer to the enclosed letter dt 20.11.2012 of IICA (ICLS Academy) and to instruct Regional Directors to urgently intimate names of JAG/JAG(NFSG) level officers from their region, not exceeding 3 in number and who can be spared for the above training period without adversely affecting the functioning of offices.

2. The names may be sent directly to Sh. JK Jolly, JD, ICLS Academy, latest by 03.12.2012 so that further action can be taken by them for preparation of training.

To

All 7 RDs

Copy to:

Sh. JK Jolly, JD, ICLS Academy

(RK Pandey)
Under Secretary to the Government of India
Telefax: 23383507
INDIAN INSTITUTE OF CORPORATE AFFAIRS  
P-6,7,8, Sector -5, IMT Manesar, Distt. Gurgaon-122 050 (Haryana)

File No.IICA 4-68/2012  

To,

The Secretary  
Ministry of Corporate Affairs  
Shastri Bhawan  
New Delhi – 110 001.

Kind Attn: Shri R K Pandey, Under Secretary, Ad-III, MCA.

Subject : Mid-Career Training Programme for JAG Level Officers of ICLS - Reg.

Sir,

With reference to the subject cited above, ICLS Academy is proposing to conduct a 5 days Mid-Career Training Programme for JAG level ICLS Officers in the 2nd week of December 2012.

The subjects proposed to be covered for the Training are Corporate Governance, Takeover Code, Insider Trading, Examination of Balance Sheets with special reference to IPO Issues by listed Companies, Accounting Standards (AS), Ind AS and IFRS and Forensic Auditing and use of XBRL for Detecting Frauds.

It is requested that 3 JAG level Officers from each Regional Office and at least 2 Officers from Headquarter may be nominated. A confirmation may kindly be sent at an early date so as to make the necessary Logistic arrangements.

Based on the entitlement of TA/DA for JAG level Officers the total estimated expenditure will be Rs.3,300/-per person per day. Hence, the Ministry is requested to allocate sufficient funds to the concerned office or in the alternative reimburse the same directly to IICA on completion of the Training.

This letter issues with the approval of the competent authority i.e. DG, IICA.

Yours faithfully,

[Signature]

J.K. Jolly  
Joint Director  
ICLS Academy